

**IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

**CIVIL APPEAL No. _____ OF 2026
[@ CIVIL APPEAL DIARY No. 75113 OF 2025]**

RUNWAL CONSTRUCTIONS PVT. LTD.

APPELLANT

VERSUS

**RUNWAL PEARL CORAL COOPERATIVE HOUSING
SOCIETY LIMITED & ORS.**

RESPONDENTS

ORDER

1. Delay condoned.
2. We find no error in the order dated 13th November, 2025 passed by the National Consumers Disputes Redressal Commission, New Delhi in Consumer Complaint No. 35 of 2016; hence, the civil appeal is dismissed.
3. Pending interlocutory application(s), if any, shall stand disposed of.

.....J.
[DIPANKAR DATTA]

.....J.
[SATISH CHANDRA SHARMA]

**NEW DELHI;
FEBRUARY 27, 2026.**

ITEM NO.15

COURT NO.8

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL Diary No(s). 75113/2025

[Arising out of impugned final judgment and order dated 13-11-2025 in CC No. 35/2016 passed by the National Consumers Disputes Redressal Commission, New Delhi]

RUNWAL CONSTRUCTIONS PVT. LTD.

Petitioner(s)

VERSUS

RUNWAL PEARL CORAL COOPERATIVE HOUSING
SOCIETY LIMITED & ORS.

Respondent(s)

IA No. 60113/2026 - CONDONATION OF DELAY IN FILING

IA No. 60115/2026 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

IA No. 60106/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 60110/2026 - STAY APPLICATION

Date : 27-02-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) : Ms. Malvika Kapila, AOR
Ms. Tanwangi Shukla, Adv.
Ms. Harbani Shinh, Adv.
Ms. Apoorva Jain, Adv.

For Respondent(s) : Ms. Malvika Kapila, AOR

Mr. K Parameshwar, Sr. Adv.
Mr. Asav Rajan, Adv.
Mr. Akash Saxena, Adv.
Mr. Devang Shrotriya, Adv.
Mr. Kashish Chadha, Adv.
Mr. Aditya Shah, Adv.
Mr. Raghav Bansal, Adv.
Mr. Ravi Sehgal, AOR
Mr. Adithya S Nair, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Delay condoned.
2. The appeal is dismissed in terms of the signed order placed on the file.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)